

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 559 of 2020

IN THE MATTER OF:

Mahender Kumar Khandelwal

...Appellant

Versus

Power Finance Corporation Ltd. & Anr.

...Respondents

Present:

**For Appellant: Ms. Ranjana Roy Gawai, Mr. Vineet Kumar and
Mr. Pervinder Tanwar, Advocates.**

**For Respondents: Mr. Bishwajit Dubey, Ms. Srideepa Bhattacharyya and
Ms. Sanskriti Sidana, Advocates.**

ORDER

(Through Virtual Mode)

07.09.2020: Due to paucity of time the matter could not be taken up. Let the appeal be listed 'for further hearing' on **22nd September, 2020 at 12:00 Noon.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[V. P. Singh]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

am/gc